

MCOOC / NIA Spl. Court Room No. 55
CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Case List Dated 25-09-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
	JUDGMENT			
1	SESSIONS CASE	'11/2015	The State Santacruz P.S Vs Arati@ Madhu Saroj Jadhav	
	ORDER			
2	CRI REV APP	'363/2018	Abdul Karim Shaikh- Petitioner Vs State of Maharashtra and Hajari Lalji Singh-Respdts.	